

# LOK SABHA DEBATES

LOK SABHA

Wednesday August 6, 1975/Sravana 15,  
1897 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

## PAPERS LAID ON THE TABLE

### NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI PRA-  
NAB KUMAR MUKHERJEE): I beg  
to lay on the Table a copy of Notifica-  
tion No. G.S.R. 908 (Hindi and English  
versions) published in Gazette of India  
dated the 26th July, 1975 issued under  
the Central Excise Rules, 1944 together  
with an explanatory memorandum.  
[Placed in Library See No. LT-9923/  
75].

### NOTIFICATION UNDER COMPANIES ACT AND STATEMENTS FOR DELAY

THE DEPUTY MINISTER IN THE  
MINISTRY OF LAW, JUSTICE AND  
COMPANY AFFAIRS (SHRI BEDA-  
BRATA BARUA): I beg to lay on the  
Table—

- (1) A copy each of the following  
Notifications under sub-section  
(3) of section 642 of the Com-  
panies Act, 1956:—
  - (i) The Companies (Transfer  
of Profits to Reserves) Rules,  
1975, published in Notifica-  
tion No. G.S.R. 426(E) in  
Gazette of India dated the  
26th July, 1975.
  - (ii) The Companies (Declaration  
of Dividend out of Reserves)  
Rules, 1975, published in No-  
tification No. G.S.R. 427(E)

in Gazette of India dated the  
26th July, 1975.

- (2) Two Statements (Hindi and  
English versions) explaining  
the reasons for not laying si-  
multaneously the Hindi ver-  
sions of the above Notifica-  
tions.

[Placed in Library. See No. LT- 9924/  
75].

### NOTIFICATION re. EXTENSION OF INDIAN WIRELESS TELEGRAPHY (POSSESSION) RULES TO SIKKIM

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI JAGANNATH PAHADIA). I  
beg to lay on the Table a copy of Noti-  
fication No. S.O. 344(E) (Hindi and Eng-  
lish versions) published in Gazette of  
India dated the 10th July, 1975 issued  
under section 10 of the Indian Wireless  
Telegraphy Act, 1933 extending the  
Indian Wireless Telegraphy (Posses-  
sion) Rules, 1965 to the State of Sikkim.  
[Placed in Library. See No. LT-9925/  
75].

### EMPLOYEES' PF (THIRD AMENDMENT SCHEME, 1975 AND INDUSTRIAL DISPUTES (CENTRAL) AMENDMENT RULES, 1975

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR (SHRI BAL-  
GOVIND VERMA): I beg to lay on the  
Table—

- (1) (i) A copy of the Employees  
Provident Funds (Third  
Amendment) Scheme, 1975  
(Hindi and English versions)  
published in Notification No.  
G.S.R. 871 in Gazette of India  
dated the 12th July, 1975,  
under sub-section (2) of section  
7 of the Employees' Provident  
Funds and Family Pension  
Fund Act, 1952.